

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 326
CP-29/ND/2024

IN THE MATTER OF:

Annu Agarwal & Ors.

.... Petitioner/Applicant

Vs.

M P N Fincap Pvt. Ltd.

.... Respondent

Order under Section 241 & 242

Order delivered on 15.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Arun Saxena, Mr. Sanu Pastore, Mr. G.C. Pandey, Advs.
For the Respondent : Mr. Aditya Madaan, Mr. Aishwarya Adlakha, Mr. Rahul Kapoor, Advs.

ORDER

It is stated by Ld. Counsel appearing for the parties that a similar petition i.e. CP-35/ND/2024 In the matter of "Sanjay Agrawal Vs. NPL Fincap Pvt. Ltd. and Ors." is coming up for hearing on 23.04.2024 and prayed that this matter also be listed on the same date.

Parties are directed to complete the pleadings, if not already completed, status quo order dated 19.02.2024 to continue till further orders.

List the matter **on 23.04.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)